

Mumbai. According to this proposal part of the runway will continue to be available for helicopter operations;,

(c) As per Inner Horizontal Surface (IHS) Study Report, runway 16/34 at Juhu airport cannot be used for operation in any combination with reference to Mumbai airport.

(d) and (e) Information is being collected.

Safety of Patna airport for big aircrafts

1865. SHRI N.K. SINGH Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has concluded that the Patna airport is unsafe for operation of big aircrafts;

(b) whether the runway of the Patna airport is of an inadequate length;

(c) whether there are obstacles on either sides of the runway, making it unsafe for flights; and

(d) the details of measures being undertaken to remedy the situation and make the Patna airport safe for passengers and aircrafts?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (c) The Patna aerodrome has been identified as critical airport from flight operations point of view due to the presence of obstacles on runway approaches. However, the big aircrafts operate at Patna airport with load penalty and operational restrictions without compromising the safety of aircraft operations.

(b) No, Sir.

(d) Action for removing/reducing the height of obstacles around Patna airport has already been initiated by Airports Authority of India in coordination with the State Government.

Funds given and spent in Assam

1866. SHRIMATI NAZNIN FARUQUE Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of funds allocated and spent in Assam by the Ministry and its various organizations during the last three years and the current year, so far;

(b) the purposes for which these funds were allocated/spent; and

(c) the steps being taken to increase those funds?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) Airports Authority of India (AAI) is the only organization under Ministry of Civil Aviation which has plan schemes in Assam. Details of funds allocated and spent by AAI during the last three years and the current year, in Assam are as under:

(Rs. in crores)

Year	Funds allocated	Amount spent
2009-10	41.47	55.45
2010-11	30.07	21.71
2011-12	28.31	4.46
2012-13	10.08	0.52 (Up to Oct, 2012)

(b) These funds were allocated by Government for development and upgradation of airport infrastructure in Assam. Expenditure also includes the share of Airports Authority of India. Airport-wise details are given in Statement (*See below*).

(c) Allocation of funds is an yearly exercise undertaken on the basis of scope of work planned.

Statement

Detail of amount spent in Assam

(Rs. in crores)

Station	Scheme	2009-10	2010-11	2011-12	2012-13 (upto Oct. 12)
1	2	3	4	5	6
Dibrugarh	Construction of new terminal Building i/c land acquisition	5.580	0.190	0.000	0.000
Dibrugarh	Extention and strength of sunway to 8000 ft. i/c land acquisition	11.420	12.560	1.111	0.000

1	2	3	4	5	6
Dibrugarh	Construction of fire station	1.260	0.000	0.000	0.000
Guwahati	C/o. of isolation aircraft parking stand	8.320	0.000	0.238	0.000
Guwahati	Relocation of Boundry wall and road coming under Apron area	2.720	0.820	0.000	0.000
Guwahati	Exlen. Of Runway from 9000 Ft. to 12000 Ft.	6.510	2.460	0.173	0.000
Guwahati	Filling in the newly acquired area for international T.B	15.070	4.400	0.962	0.000
Guwahati	Renovation of passenger toilets in Terminal building	1.040	0.000	0.000	0.000
Guwahati	Civil and electrical work for MSSR	0.000	1.220	0.000	0.000
Silchar	Runway extention work	1.650	0.050	1.301	0.405
	Other Schemes	1.880	0.007	0.677	0.115
TOTAL		55.450	21.707	4.462	0.520

Rise of domestic air fares

1867. DR CHANDAN MITRA: Will the Minister of CIVIL AVIATION be pleased to State:

- (a) whether there has been significant rise in domestic air fares during the current year;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the steps taken by Government to check this trend and to find out the airlines that are over charging the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Air fares applicable for domestic passengers are determined by the market forces and are not fixed by the Government. Airfares are dependent upon ATF prices, Airport Development Charges, Passenger Services